

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of	Amount of cl	Amount of cla	Details in a	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount of claims admitted					
1	Secured financial credit -	-	-	-	-	-	-	-	1	-
2	Unsecured financial crev-	-	-	-	-	-	-	-	2	-
3	Secured financial credit	2	295199096	1	14,41,51,567	-	-	151047529	3	Pending Documents
4	Unsecured financial crev-	-	-	-	-	-	-	-	4	-
5	Operational Creditors (V-	-	-	-	-	-	-	-	5	-
6	Operational Creditors (E-	-	-	-	-	-	-	-	6	-
7	Operational Creditors (g-	-	-	-	-	-	-	-	7	-
8	Operational Creditors (C	5	424401080	3	24,55,85,502	-	19,18,643	176896935	8	Pending Documents
9	Other creditors, if any, (-	-	-	-	-	-	-	-	9	-

ANNEXURE 3

Name of Corporate Debtor: Danesita Phadnis Food Industries Lim Date of commencement of CIRP : 21.06.2023 List of Creditors as on 14.08.2023

List of secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs)

		Details of claims received				Details of Claims Admitted							
Sl. No.	Name of Creditor	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	ASREC Indi	10.07.2023	14,41,51,567	14,41,51,567	-	-	-	49	-	-	-	-	-
2	Phoenix AF	12.07.2023	151047529	151047529	-	-	-	51	-	-	-	-	-

ANNEXURE 7

Name of Corporate Debtor: Danesita Phadnis Food Industries Lim Date of commencement of CIRP : 21.06.2023 List of Creditors as on 14.08.2023

List of Operational Creditors (government dues) (Amount in Rs)

		Details of claims received				Details of Claims Admitted							
Sl. No.	Name of Creditor	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Income tax	02.08.2023	7424730	3453258	-	-	-	-	1298120	-	-	-	Assessment order not yet passed

ANNEXURE 8

Name of Corporate Debtor: Danesita Phadnis Food Industries Lim Date of commencement of CIRP : 21.06.2023 List of Creditors as on 14.08.2023

List of

		Details of claims received				Details of Claims Admitted							
Sl. No.	Name of Creditor	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	B.K.Interior:	10.07.2023	1,32,22,794	1,32,22,794	-	-	-	-	-	-	-	-	-
2	Computer F	07.07.2023	26,81,351	762708	-	-	-	-	-	-	19,18,643	-	-
3	Zenith Indus	10.07.2023	545894	-	-	-	-	-	-	-	-	545894	Pending Documents
4	subhash Silk	12.07.2023	176351041	-	-	-	-	-	-	-	-	176351041	Pending Documents
5	Dan Cake Po	11.07.2023	231600000	231600000	-	-	Yes	-	-	-	-	-	-
6	Prabhat Pow	09.08.2023	1831513	-	-	-	-	-	-	-	-	1831513	Pending Documents